

DIVISION BENCH  
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/259(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>GOPAL PRASAD SAHU VS RANCHI CLUB LIMITED</b>
UNDER SECTION	<b>SEC. 213,SEC. 241(1),SEC. 242(4) SEC. 244(1) SEC 241 (2)</b>

**Appearances (via video conferencing/physically)**

Ms. Sulagna Mukerjee, Adv. ] For the Petitioners  
Mr. Shankar Muherjee, Adv. ]

Ms. Manju Bhuteria, Adv. ] For the Respondents  
Mr. Dwaipayan Basu Mallick, Adv. ]  
Ms. M. Jaiswal, Adv. ]  
Ms. Tanvi Luhariwala, Adv. ]  
Ms. Sweta Chakraborty, Adv. ]

**O R D E R**

1. Ld.Counsel on both sides present.
2. At request by Ld. Counsel for the Respondent, time to file reply affidavit is extended by three weeks. This will be the final opportunity to file reply affidavit.
3. Rejoinder, if any be filed within two weeks thereafter
4. Post the matter on **16/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ